

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 580 of 2003

Jabalpur, this the 5th day of September, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)  
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Udai Kishora,  
Librarian,  
S/o late Udai Narayan,  
Date of birth 11.6.1964,  
Kendriya Vidyalaya,  
**GAIL** Vijaypur, R/o  
B-31, **GAIL** Complex,  
Vijaypur, District Guna (MP)

APPLICANT

(By Advocate - Shri V. Tripathi holding brief of  
Shri S. Paul)

VERSUS

1. Union of India,  
Through its Secretary,  
Ministry of Human Resource,  
Development, New Delhi.
2. Kendriya Vidyalaya Sangathan,  
Through its Commissioner,  
18, Institutional Area,  
Shahidjeet Singh Marg,  
New Delhi
3. Deputy Commissioner (Acad)  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area  
Shahidjeet Singh Marg,  
New Delhi.
4. Deputy Commissioner (Admn),  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shahidjeet Singh Marg,  
New Delhi.
5. Assistant Commissioner,  
Kendriya Vidyalaya Sangathan,  
Opposite Maida Mill,  
Bhopal
6. The Principal,  
Kendriya Vidyalaya  
**GAIL**, Vijaypur, District Guna.

RESPONDENTS

O R D E R (oral)

By Anand Kumar Bhatt, Administrative Member -

By this Original Application the applicant has challenged the orders dated 22.10.2002 (Annexure A-1) and dated 28.10.2002 (Annexure A-5), which have been issued by the Principal, Kendriya Vidyalaya, **GAIL**, Guna.

2. Heard the learned counsel for the applicant and have seen the pleadings of the case.

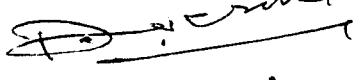
3. The learned counsel for the applicant has shown us <sup>by the Principal</sup> about the duty assigned to the applicant and stated that it is against the Education Code prescribed for the Kendriya Vidyalaya. In our view it is purely administrative matter which has to be decided by the Administrative Officers in Kendriya Vidyalaya Sangathan, as the duty assigned to the Librarian (the applicant) pertains to the library matter only. However at this stage Shri Tripathi dated 21.04.2003 requests that the applicant has submitted a representation/ (Annexure A-9) to the Central Grievances Officer, Kendriya Vidyalaya Sangathan on the subject and further requests that a direction may be given to the competent authority to decide the matter.

4. Without going into the admissibility of the present original Application we direct that the representation presented by the applicant dated 21.04.2003 (Annexure A-9) ~~be decided by the competent authority within a reasonable time and intimated to the applicant.~~

5. Original Application stands disposed of accordingly.

  
(Anand Kumar Bhatt)

Administrative Member

  
(D.C. Verma)

vice Chairman (J)

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